GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1855

TO BE ANSWERED ON THE 03RD MARCH, 2020/PHALGUNA 13, 1941 (SAKA)

AGREEMENT WITH NDFB

†1855. SHRI NABA KUMAR SARANIA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the National Democratic Front of Bodoland has signed several pacts with the Government and the Government has accepted all their demands and if so, the details thereof;
- (b) whether any meeting has been held with regard to separate Bodoland Territorial Council (BTC);
- (c) if so, the details of the organisations and the matters discussed in the meetings during the last three years along with the details of State Government officials who took part in the said meetings;
- (d) whether the Government is contemplating to make BTC a Union Territory;
- (e) if so, whether the Government would consider the case of Non Bodo people who are deprived of their rights; and
- (f) the number and names of villages likely to be included in the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (e): Different factions of National Democratic Front of Bodoland (NDFB) including NDFB (Progressive), NDFB (Ranjan Daimary) and NDFB (Saoraigwra), signed a Memorandum of Settlement with Government of India and Government of Assam on 27.01.2020.

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There is no proposal for making Bodoland Territorial Council a Union Territory. In the Settlement there is a provision for appointment of a Commission to examine inclusion of villages contiguous to Bodoland Territorial Area Districts (BTAD) and having majority tribal population and exclusion of villages currently under BTAD which are contiguous to non-Sixth Schedule areas and have majority non-tribal population.
